

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:350  
ANSWERED ON:09.12.2016  
International Competition Network  
Adsul Shri Anandrao ;Munde Dr.Pritam Gopinath

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

(a) whether the Competition Commission of India (CCI) has been set up to prevent practices having adverse effects on competition and to promote and protect interest of consumers and ensure freedom of trade carried on by other participants in markets in India and if so, the details thereof; and

(b) whether CCI has proposed to host the 2018 International Competition Network Annual Conference and if so, the details thereof?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)  
????????? ????? ?????? (???? ????? ??????)

(a) & (b) A statement is laid on the Table of the House.

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